NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 311/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

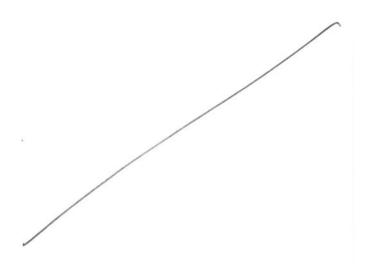
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE PARTIES: M/s. Abil Infraprojects Limited.

SECTION OF THE COMPANIES ACT: 2(41) of the Companies Act, 2013.

S. No. NAME DESIGNATION

SIGNATURE



ORDER CP No.311/ 14(1)/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.1.2018.

V. NALLASENAPATHY Member (Technical)

Sd/-

M. K. SHRAWAT

Member (Judicial)